

HIGH COURT OF JUDICATURE AT ALLAHABAD

Notification No.272/Admin (Services)/ 02.05.2023

ORDER

The Hon'ble Court has been pleased to effect the following arrangement, effecting re-shuffling between District & Sessions Judges/Officers in the equivalent rank. Their notifications are to follow shortly.

The Government Orders as subsequent notifications shall follow in due course. The Officers named as under be accordingly ready to take charge at their new place of posting indicated against their name:-

Sl. No.	Name with designation and Present place of posting (S/Sri/Smt.)	Transferred as
1.	Abdul Shahid, District & Sessions Judge, Raebareli	District & Sessions Judge, Pratapgarh
2.	Sandeep Jain, District & Sessions Judge, Kanpur Nagar	Member, Admin. Tribunal-II & III, Lucknow
3.	Malkhan Singh P.O., MACT, Muzaffar Nagar	Principal Judge, Family Court, Saharanpur
4.	Narendra Kumar-IV Principal Judge, Family Court, Saharanpur	P.O., MACT, Muzaffar Nagar
5.	Dharmendra Kumar Pandey, P.O., MACT, Banda	PO MACT Firozabad
6.	Mahendra Prasad Chaudhary, Principal Judge, Family Court, Hardoi	P.O., MACT, Banda
7.	Manoj Kumar Rai, P.O., MACT, Shahjahanpur	PJFC, Azamgarh
8.	Rakesh Kumar Tripathi, P.O., MACT, Sultanpur	P.O., MACT, Mathura
9.	Ramesh Singh, Principal Judge, Family Court, Kasganj	P.O., MACT, Sultanpur
10.	Rohit Sinha, P.O., MACT, Pratapgarh	Principal Judge, Family Court, Mirzapur
11.	Rakesh Dhar Dubey, P.O., MACT, Pilibhit	Principal Judge, Family Court, Chandauli
12.	Dr. (Smt.) Vidushi Singh, Principal Judge, Family Court, Mathura	P.O., MACT, Baghpat
13.	Ajay Kumar Singh-I, P.O., MACT, Baghpat	P.O., MACT, Azamgarh
14.	Akhilesh Dubey, Principal Judge, Family Court, Hathras	P.O., MACT, Basti

Sl. No.	Name with designation and Present place of posting (S/Sri/Smt.)	Transferred as
15.	Mohan Lal Vishwakarma, Principal Judge, Family Court, Deoria	P.O., MACT, Ramabai Nagar
16.	Diwakar Prasad Chaturvedi, Principal Judge, Family Court, Mirzapur	P.O., MACT, Pratapgarh
17.	Ravindra Kumar-IV, P.O., MACT, Hardoi	Principal Judge, Family Court, Hathras
18.	Syed Sarwar Husain Rizvi, Principal Judge, Family Court, Rampur	P.O., MACT, Maharajganj
19.	Dhanendra Pratap Singh, P.O., MACT, Mahoba	P.O., MACT, Fatehpur
20.	Rajesh Kumar Singh, P.O., MACT, Firozabad	P.O., MACT, Mahoba
21.	Shiva Kumar Singh, Principal Judge, Family Court, Ghazipur	P.O., MACT, Pilibhit
22.	Sanjeev Kumar Tyagi, Principal Judge, Family Court, Sonbhadra	P.O., MACT, Bahraich
23.	Dr. Bal Mukund, P.O., MACT, Fatehpur	Principal Judge, Family Court, Mahoba
24.	Rajiv Kamal Pandey, Principal Judge, Family Court, Chandauli	Principal Judge, Family Court, Rampur
25.	Smt. Alpana, P.O., MACT, Etah	PJFC, Kasganj
26.	Ajay Kumar Srivastava, P.O., MACT, Bahraich	Principal Judge Family Court, Hardoi
27.	Shamshul Haque, P.O., MACT, Lalitpur	P.O., MACT, Hardoi
28.	Rupesh Ranjan, Principal Judge, Family Court, Mahoba	P.O., MACT, Shahjahanpur
29.	Sanjay Kumar Yadav, P.O., MACT, Maharajganj	PJFC, Ghazipur
30.	Arun Kumar Pathak, P.O., MACT, Basti	PJFC, Maharajganj
31.	Ashish Jain, P.O., MACT, Sant Kabir Nagar	Principal Judge, Family Court, Mathura
32.	Randheer Singh, P.O., MACT, Mathura	Chairman, Commercial Tax Tribunal, Lucknow
33.	Badri Vishal Pandey, P.O., MACT, Ballia	Principal Judge, Family Court, Deoria
34.	Arvind Malik, Chairman CTT,	PJFC, Moradabad

Sl. No.	Name with designation and Present place of posting (S/Sri/Smt.)	Transferred as
	Lucknow	
35.	Zaigamuddin, Principal Judge, Family Court Jalaun at Orai	PJFC, Unnao
36.	Manjeet Singh Sheoran, Principal Judge, Family Court, Gautam Buddha Nagar	P.O., MACT, Ghaziabad
37.	Birendra Kumar Singh, Principal Judge, Family Court, Ghaziabad	Principal Judge, Family Court, Lucknow
38.	Dev Raj Prasad Singh, Presiding Officer, Motor Accident Claims Tribunal, Ramabai Nagar	P.O., MACT, Etah
39.	Ashwani Kumar Dubey, Principal Judge, Family Court, Moradabad	PO, MACT, Varanasi
40.	SUNIL KUMAR-V, PO, MACT, Allahabad	P.O., MACT, Meerut (South) Newly created Court to be made functional
41.	Ashok Kumar Singh-VII, PJFC, Azamgarh	District & Sessions Judge, Ballia
42.	Anil Kumar Jha, P.O., MACT, Balrampur	District & Sessions Judge, Balrampur
43.	Pradeep Kumar Singh, District & Sessions Judge, Pratapgarh	District & Sessions Judge, Kanpur Nagar
44.	Tarun Saxena, District & Sessions Judge, Jalaun at Orai	District & Sessions Judge, Raebareli
45.	Lallu Singh, District & Sessions Judge, Balrampur	District & Sessions Judge, Jalaun at Orai
46.	Arvind Kumar Mishra-II, PJFC, Kanpur Nagar	Chairman, State Transport Appellate Tribunal, Lucknow

Dated: 02.05.2023

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**(Rajeev Bharti, H.J.S.)
Registrar General**